

Sixteenth Loksabha

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Title: Presentation of the 47th Report of the Business Advisory Committee.

THE MINISTER OF CHEMICALS AND FERTILIZERS; AND MINSITER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR): Madam, I beg to present the Forty-seventh Report of the Business Advisory Committee.

12.22 hours

HON. SPEAKER: Hon. Members, the matters under Rule 377 shall be laid on the Table of the House. Members who have been permitted to raise matters under Rule 377 today and are desirous of laying them may personally hand over text of the matter at the Table of the House within twenty minutes. Only those matters shall be treated as laid for which text of the matter has been received at the Table within the stipulated time, the rest will be treated as lapsed.